



From,

Ashish Garg, HJS,
Registrar General,
High Court of Judicature at
Allahabad.

Through E-mail.

To,

All the District & Sessions Judges
Subordinate to the High Court of Judicature at
Allahabad.

C.L.No. 3 /Admin. 'G-II'

Dated: 29.01.2022

Sub: Writing orders, statements and office reports in clear and legible handwriting.
Ref. G.L. No. 887/44-28 dated 3rd March 1914

Madam/Sir,

Hon'ble Court has observed that some of the orders, statements and office reports in the Subordinate Courts are written in such bad hand writing that the same cannot be read properly. Some orders, statements and office reports are even illegible.


In this regard, Hon'ble Court has been pleased to direct that the Peshkars/Readers are duty-bound to write down the order in a legible manner, failing which, it may be treated as a misconduct. It has also been directed that all the statements recorded, as well as, office reports scribed on order sheets should be done in a clear and legible handwriting. If any order, statement or office report, is written in the order-sheet in a manner which cannot be read, the erring official shall be issued a notice calling for his/her explanation whereupon departmental proceedings may be initiated against the concerned official, as per law.

While enclosing herewith, an e-copy of order dated 28.10.2021, passed by Hon'ble Court in Case No. 4203 of 2021 (U/s 482/378/407) (at Lucknow Bench), I am directed to request you to kindly ensure strict compliance of the directions issued by the Hon'ble Court, by all concerned, in letter and spirit.

You are, further, requested to forward the instant letter to all the Principal Judges, Family Courts & Presiding Officers of Commercial Courts, MACTs and LARRAs of your respective district, for strict compliance of the aforesaid directions, by all concerned.

Encl. As above

Yours faithfully,


28/1/2022
(Registrar General)



No. /Admin. 'G-II' Dated: Allahabad

Copy forwarded for information and necessary action to:

1. The Senior Registrar, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
2. P.S. to all the Hon'ble Judges of Allahabad and also at Lucknow Bench, Lucknow for placing the same before their Lordships for kind perusal.
3. The Director, Judicial Training & Research Institute, Vineet Khand, Gomti Nagar, Lucknow.
4. All the Judicial officers posted in the Registry in Allahabad High Court and in Lucknow Bench, Lucknow.
5. The Member Secretary, U.P. State Legal Services Authority, III floor, Jawahar Bhawan, Annexe Lucknow.
6. Section Officer, Admin. 'H' Section for compilation of guard file.

Encl. As above


Registrar General